

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE
DIRECTORATE GENRAL OF FOREIGN TRADE
UDYOG BHAWAN: NEW DELHI

....

Dated: 19th May, 1998

Policy Circular No. 5 (RE- 98) /98-99

1. Agricultural & Processed Food Products

Export Development Authority,

Ansai Chamber II, 4th Floor,

Bhikaji Cama Place, Africa Avenue,

New Delhi-110066.

2. All Customs Authorities.
3. All Licensing Authorities.
4. All others as usual.

Subject:- Export of Sugar from the free sale quota of the year 1997-98 and 1998-99.

Attention is invited to the entry at Sl. No. 25 of Schedule 2 Appendix 1 of the book titled "ITC(HS) Classifications of Export and Import Items 1997-2002" and the Policy Circular No. 2 (RE-98)/98-99 dated 24.4.98 issued in this regard.

2. It has been decided to amend the existing description of "10,200 MTs of white sugar for export to EEC (1997-98 quota)" as appearing at Paragraph 2(i) of above referred Policy Circular to read as "10,200 MTs of white sugar for export to EEC".

3. All other conditions of the above referred Policy Circular No. 2 (RE-98)/98-99 dated 24.4.98 shall remain unchanged.

(Ashutosh Mishra)

Dy. Director General of Foreign Trade

For Director General of Foreign Trade

(Issued from F. No. 25/31/96-PC.III)